

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


21

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

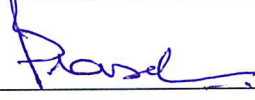
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.331/9/HDB/2018
NAME OF THE COMPANY	Ind Barath Thermal Power Ltd
NAME OF THE PETITIONER(S)	Agarwal Coal Corporation Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind Barath Thermal Power Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS R. Ramakrishna Gupta PCS		ramakrishna@rna-lls.com 9848819915	 27/8/2018

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad Advocate		9440234034	

ORDER

Counsel for Operational Creditor is present. Shri D.V.A.S. Ravi Prasad, Advocate filed vakalat for Corporate debtor.

For filing reply/counter, list the matter on 12.09.2018.



Member (J)

Binnu